

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/21/237/2015

HYDERABAD, this the 11th day of September, 2020.

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



K.S.R.Pradeep Mathur
Aged about 57 years,
S/o (Late) Shri K.M.Krishna,
Deputy Director of Training,
Regional Directorate of Apprenticeship Training,
Ramanthapur, Hyderabad 500 013,
R/o Flat No.303, H.No.3-11-6/A,
Gokhale Nagar, Ramanthapur,
Hyderabad 500 013.Applicant

(By Advocate : Mr. T. Koteswara Rao)

Vs.

1. Union of India
Represented by the Secretary to Govt of India,
Ministry of Labour & Employment,
Shramasakthi Bhawan,
Rafi Marg, New Delhi 110 001.

2. The Director General,
Employment & Training (DGET),
Ministry of Labour & Employment,
Shramasakthi Bhawan,
Rafi Marg, New Delhi 110 001.

3. The Regional Director,
Regional Directorate of Apprenticeship Training,
DGET, ATI-EPI Campus, Ramanthapur,
Hyderabad 500 013.Respondents

(By Advocate : Mr. T. Hanumantha Reddy, Sr. PC for CG)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)

Through Video Conferencing:

Mr.T.Koteswara RAo, learned counsel for the applicant submits that the applicant retired from service on 31.07.2017 and the OA has become infructuous.



2. Hence the OA is dismissed as having become infructuous. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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